

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/ 57 /2017  
IN  
PETITION NUMBER : CP/9/2016  
NAME OF THE PETITIONER(S) : St Marys Hotels Pvt Ltd + 5 Others  
NAME OF THE RESPONDENT(S) : T.O. Abraham  
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

K. Gowtham Kumar  
Athiban Vijay A-12  
B. Dhanaraj

Counsel for P

in Amicus

Athile  
B. Dhanaraj

**ORDER**

Counsel for both the parties are present. Counsel for the Petitioner has filed scope of reference to be made to the Chartered Accountant, the copy of the same is given to the other side. Counsel for the Respondent prayed for time to seek instruction from the client. At request, time is enlarged. Put up on **14.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)